

**Name of the Corporate Debtor: LSML Private Limited**      **Date of Commencement of Liquidation: 12.10.2023**      **List of Stakeholders as on : 19.02.2024**      **List of other stakeholders, if any (other than financial creditors and operational creditors)**      **(Amount in Rs.)**

Annexure 7

Sl. No.	Name of Stakeholder	Category of stakeholders (Preference shareholders/equity shareholders/partners/others)	Details of Claim received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (Yes/No)	Amount covered by Guarantee	% share in total amount of claims admitted					
1	NLC INDIA LIMITED - RENEWABLE ENERGY POWER PLANTS	Others	13-Jan-23	7,22,81,367	-	Unsecured	Nil	Nil	Nil	Nil	Nil	Nil	7,22,81,367	Claim submitted during CIRP	
2	Omega Communications	Others	01-Nov-22	25,91,724	25,91,724	Unsecured	Nil	Nil	Nil	Nil	Nil	Nil	-	Claim submitted during CIRP	
3	SREEDHAR, SURESH, AND RAJAGOPALAN LLP	Others	03-Jan-23	5,90,000	5,90,000	Unsecured	Nil	Nil	Nil	Nil	Nil	Nil	-	Claim submitted during CIRP	
				7,54,63,091	31,81,724								7,22,81,367		

Digitally signed by AMIER HAMSAA ALI ABBAS RAWTHER  
Date: 2024.02.22 22:27:55 +05'30'